

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-22 /ND/2018

In the matter of :

Oriental Bank of Commerce

.. PETITIONER

Vs.

Shekhar Resorts Limited & Ors.

.. RESPONDENT

SECTION

Under Section 7 of IBC Code, 2016

Order delivered on 18.10.2019

Coram :

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op. Creditor :Mr. Abhishek Anand, Mr. Anant A Ravgi, Advocates for RP

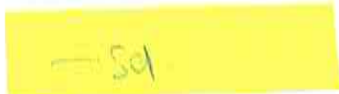
For the Respondent/Corporate : Mr. Virender Ganda, Sr. Advocate, Mr. Rakesh Kumar,
Mr. Ayandeb Mitra, Mr. Anand S. Senger, Mr. Aashish
Khattar, Advocates

; Mr. Shashank Shaker, Mr. Amandeep Singh, Advocates
for Financial Creditor

ORDER

Counsels for both sides are present and prayed for adjournment.

Put up on 27.11.2019.



(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

Surjit



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)